



National Company Law Tribunal

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

File No. 10/65/2017-NCLT(Pt.II)

Date: - 16.10.2025

OFFICE MEMORANDIUM

Subject: Scheme of Examination of Law Research Associate(Contractual) in National Company Law Tribunal Benches

The Selection Process for the post of Law Research Associate (LRA) in the National Company Law Tribunal (NCLT) will comprise a three-stage examination. The detailed scheme of examination is notified as under:

1. Stage I: Preliminary Examination:

- i. The Preliminary Examination will be objective type, consisting of 50 Multiple Choice Questions (MCQs)
- ii. Each question will carry 1 mark, making a total of 50 marks.
- iii. Duration: 1 hour (60 minutes).
- iv. Marking Scheme:
 - a) +1 mark for each correct answer.
 - b) -0.25 mark for each incorrect answer
 - c) 0 mark for unattempted questions
- v. Syllabus: The syllabus shall comprise provisions of the Insolvency and Bankruptcy Code, 2016, along with the rules and regulations made thereunder, and the Companies Act, 2013.
- vi. A maximum of ten (10) times the number of vacancies will be shortlisted for Stage II of the selection process.

2. Stage II: Descriptive Examination:

- i. The Descriptive Examination will carry a total of 30 marks.
- ii. Candidates will be required to answer any two (02) questions out of three (03) provided.
- iii. This paper will assess the analytical and drafting abilities of the candidates.
- iv. Qualifying Criteria: Candidates securing at least 50% marks in this stage shall be called for the interview.
- v. Duration: 45 minutes.

3. Stage III: Interview

- i. Candidates qualifying the Stage II Descriptive Examination alone will be called to

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- appear before an Interview Panel.
- ii. The Interview shall carry a total of 20 marks

4. Merit List

The final merit list shall be prepared on the basis of the aggregate marks obtained by eligible candidates in all three stages of the selection process. The merit list shall be utilized for:

1. Filling up the current vacancies, and
2. Preparing a reserve/waiting list for each NCLT Bench for prospective vacancies.


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(Utkarsh Yadav)
Registrar, NCLT